





**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	Hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NITYA K (7829466499)	RESPONDENT NO.1	
2	ARJUN RAO 9880505071	Petitioner	
3.	Prasanth V. V. 9008366088	P-8 and 9	
4.	ATUL MADHAVAN 9677235700	R2,3,5,6,7	

Counsel for petitioner is present. Counsel for respondent is also present.

Counsel for petitioner requested adjournment.

List it on 29.08.2017.


MEMBER (J)


MEMBER (T)